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Title: Introduction and passing of the Jharkhand Appropriation Bill, 2013.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Madam, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2013-2014.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2013-2014."

The motion was adopted.

SHRI P. CHIDAMBARAM: Madam, I introduce** the Bill.

MADAM CHAIRMAN: The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: Madam, I beg to move that the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2013-2014, be taken into consideration.

MADAM CHAIRMAN: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2013-2014, be taken into consideration."

The motion was adopted.

MADAM CHAIRMAN: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MADAM CHAIRMAN : The question is:

"That the Bill be passed."

The motion was adopted.
